## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:364 ANSWERED ON:26.02.2013 DE ADDICTION CENTRES

Dutt Smt. Priya Sunil; Kaswan Shri Ram Singh; Mahendrasinh Shri Chauhan; Singh Baba Shri K.C.; Singh Shri Bhupendra

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of de-addiction centres functioning in the country, State/UT-wise;
- (b) whether the Government is aware of the increasing trend of addiction to drugs or other intoxicants amongst the children, teenagers, youths and beggers in the country;
- (c) if so, the steps taken to control drug addiction among these groups;
- (d) the details of social/Government organisations/NGOs that have been set up for running de- addiction centres and the financial assistance provided to them along with the achievements made by such organisations during each of the last three years and the current year, State/UT- wise;
- (e) whether the Government has received any proposals from various States/ UTs seeking funds for operation of deaddiction-cumrehabilitation centres during the above period; and
- (f) if so, the amount allocated to the States/UTs for establishment and running of such centres and if not, the time by which it is likely to be allocated?

## **Answer**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRIP. BALRAM NAIK)

- (a) Under the Ministry's Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse, financial assistance is provided to 296 NGOs for running and maintenance of 348 Integrated Rehabilitation Centres for Addicts (IRCAs) during the year 2011-12. The State/UT- wise number of de-addiction centres assisted during the last 3 years and the current year is given in the Annexure. In addition, the Ministry of Health & Family Welfare runs the De-addiction Centres in about 122 Government Hospitals.
- (b) to (f) Presently, there is no authentic data to conclusively indicate that there is increasing trend of addiction to drugs or other intoxicants amongst the children, teenagers, youths and beggars in the country. However, the Ministry of Social Justice and Empowerment is implementing a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided to Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs) to provide composite/ integrated services for the addicts including children, teenagers, youths and beggars. Financial assistance under the Scheme is provided to the implementing agencies on the basis of recommendation of the State Governments. A Statement indicating State/UT-wise notional allocation of funds, amount released and number of projects assisted under the Scheme during the last three years and the current year is given in the Annexure.